

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2230  
ANSWERED ON:10.03.2006  
DA TO CENTRAL GOVERNMENT EMPLOYEES  
Nayak Shri Ananta

**Will the Minister of FINANCE be pleased to state:**

(a) the percentage of Dearness Allowance due for payment to the Central Government employees with effect from January 1, 2006 and

(b) the steps taken to release the Dearness Allowance?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a)&(b): Dearness Allowance (DA)/Dearness Relief (DR) to Central Government Employees/Pensioners is revised twice a year from 1st January and 1st July and normally payable with salary for the months of March and September respectively. The revised amount of DA/DR will be notified in due course.